OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMACOURTS, DELHI **ORDER**

The following postings and transfers are made with immediate effect:-

S. No.	Name of the official	From	То
1	Ms. Sarita Negi, Ec No.12270 JA	JA in the Accounts Branch, North-East District Karkardooma Courts, Delhi.	JA in the Judicial Branch, North-East Distrit Karkardooma Courts, Delhi.
2	Ms. Sapna Sharma, Ec No.65204598 JA		JA in the Accounts Branch, North-East District Karkardooma Courts, Delhi.
3	Chaudhary,	JJA in the Vigilance Branch and Purchase Cell, North-East Distrit Karkardooma Courts, Delhi.	JJA in the Judicial Branch, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

(2) Ms. Sangeeta, JA, (EC 13954) posted in the R & I Branch, North-East District, is hereby directed to work in Purchase Cell, North-East District also in addition to

the work already assigned to her.

(RAMESH KUMAR-I)

Principal District & Sessions Judg

North-East District,

Karkardooma Courts, Delhi Dated 7 8 SEP

5809-5821 _ IP&T/Admn./NE/KKD/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.

2. The Administrative Officer (Judl.), Admn.-II O/o District & Sessions Judge (HQs), Delhi.

3. Officer Incharge Record Room (Sessions), Karkardooma Courts, Delhi

4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.

5. The Officers/officials concerned.

6. Dealing Officials, Personal File/Leave/ACR Cell.

7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.

9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.

10. PS to the undersigned.

Principal District & Sessions Judge 2995

Karkardooma Courts, Delhi.

Month